

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 289 of 2014

Dated: 4th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**D. Subrahmanya Bhat Appellant (s)
Versus
Karnataka Electricity Regulatory Commission & Anr.Respondent (s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R.1

Mr. Ravi Aggarwal for R.2

ORDER

Learned counsel for the Appellant states that rejoinder will be filed during course of the day. He may do so after serving copy on the other side.

List the matter on **13.01.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/dk